

## HIGH COURT OF DELHI: NEW DELHI

### INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES DURING THE MONTH OF SEPTEMBER, 2021

1	2	3	4	5	6	7
<b>(A) COMMERCIAL APPELLATE DIVISION</b>	PENDENCY AS ON 01.09.21	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.09.21	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
<b>CATEGORIES OF CASES</b>						
REGULAR FIRST APPEALS(OS)(COMM)	59	0	0	59		
FIRST APPEALS FROM ORDERS(OS)(COMM)	363	15	11	367	117	4
EXECUTION FIRST APPEALS(OS)(COMM)	10	1	1	10	102	4
EFA (COMM)	0	0	0	0		
RFA (COMM)	12	1	1	12	4	2
FAO (COMM)	61	14	7	68	164	5

<b>(B) COMMERCIAL DIVISION</b>	PENDENCY AS ON 01.09.21	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.09.21	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
<b>CATEGORIES OF CASES</b>						
CIVIL SUITS (COMM)	2631	80	25	2686	761	16
ORIGINAL MISC. PET. (I) (COMM)	359	38	41	356	184	5
ORIGINAL MISC. PET. (T) (COMM)	83	14	12	85	165	5
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	1	4	4	1	9	1
ORIGINAL MISC. PET. (COMM)	1764	38	21	1781	321	8
ORIGINAL MISC. PET. (ENF.) (COMM)	612	27	8	631	362	7
ORIGINAL MISC. PET. (EFA) (COMM)	36	1	0	37		
ARBITRATION APPEAL (COMM)	57	13	11	59	92	4
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	46	15	20	41	93	2
COUNTER CLAIMS (COMM)	150	3	1	152	1526	
CIVIL SUITS (COMM) (INFRA)	2	0	0	2		
CIVIL ORIGINAL (COMM-IPD-TM)	5	5	0	10		
CIVIL ORIGINAL (COMM-IPD-CR)	2	12	0	14		
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-PAT)	1	5	0	6		
CIVIL APPEAL (COMM-IPD-PV)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-TM)	2	2	0	4		
CIVIL APPEAL (COMM-IPD-CR)	0	1	0	1		
CIVIL ORIGINAL (COMM-IPD-PAT)	1	1	0	2		
CIVIL ORIGINAL (COMM-IPD-PV)	0	0	0	0		
CIVIL ORIGINAL (COMM-IPD-GI)	0	0	0	0		

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.